

Market intervention for potato and onion in Karnataka

*292. SHRI H.K. JAVARE GOWDA: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of loss incurred due to market intervention for potato and onion in Karnataka during 1996-97;

(b) whether Government were requested to reimburse half of the amount of loss; and

(c) whether Government have reimbursed the amount; if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) The final accounts of these MIS operations have not yet been settled as the Horticultural Producers Cooperative Marketing and Processing Society Ltd. (HOPCOMS), a State procuring agency failed to submit the accounts in accordance with the terms and conditions of the approved scheme *i.e.* the HOMPCOMS procured the commodities at a higher price than the price fixed and also the procurement was made even beyond the duration of the scheme. The State Government has been asked to submit the revised accounts. The exact loss would be determined after receipt of the accounts.

(b) Yes, Sir.

(c) Question does not arise.

National Translation Board

*293. SHRI R. KAMARAJ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Central Government propose to help for formation of National Translation Board for Indian Literature; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) Does not arise.